

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 29th April, 2017

No. HC.VII-167 (Pt.-I)/2014/ 1877 /A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following **Grade-II** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a 2 (two) days **Judicial Knowledge Enhancement Programme**, scheduled to be held on **27th & 28th May, 2017** in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) –

Sl. No.	Name	Designation
ASSAM		
1.	Shri Jogeswar Bora	Secretary, District Legal Services Authority, Jorhat
2.	Shri Sanjay Hazarika	Civil Judge & Asstt. Sessions Judge, Goalpara
3.	Shri Nogen Senabaya Deori	Civil Judge & Asstt. Sessions Judge, Hailakandi
4.	Shri Paban Chandra Kalita	Chief Judicial Magistrate, Dhemaji
5.	Smti Roushan Ara Rahman	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
6.	Dr. Manash Barua	Civil Judge & Asstt. Sessions Judge, Nalbari
7.	Shri Shah Syed Ahadur Rahman	Secretary, District Legal Services Authority, Karimganj (under order of transfer as Secretary, District Legal Services Authority, Dhubri)
8.	Smti Mallika Dutta	Chief Judicial Magistrate, Dibrugarh
9.	Smti Nirmali Talukdar	Counsellor, Family Court, No.1, Kamrup (M), Guwahati
10.	Shri Syed Imdadur Rahman	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
11.	Shri Dipankar Bora	Civil Judge & Asstt. Sessions Judge, Barpeta
12.	Smti Moushumi De	Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
13.	Shri Naimuddin Ahmed	Chief Judicial Magistrate, Nalbari
14.	Shri Jitu Moni Barman	Civil Judge & Asstt. Sessions Judge, Jorhat
15.	Smti Bobita Kshetry	Civil Judge & Asstt. Sessions Judge, Nagaon
16.	Smti Rini Bharali	Counsellor, Family Court, Barpeta
17.	Smti Barnali Mahanta	Chief Judicial Magistrate, Barpeta
18.	Shri Lohit Kumar Saikia	Chief Judicial Magistrate, Darrang, Mangaldoi
19.	Shri Nayan Shankar Baruah	Secretary, District Legal Services Authority, Dibrugarh
20.	Smti Sangeeta Gogoi Bora	Chief Judicial Magistrate, Tinsukia
21.	Shri Sujit Kumar Ghosh	Secretary, District Legal Services Authority, Dhemaji
22.	Shri Bablu Sutradhar	Chief Judicial Magistrate, Bongaigaon

23.	Shri Jayanta Kumar Das	Secretary, District Legal Services Authority, Barpeta
24.	Shri Nasim Akhtar	Civil Judge & Asstt. Sessions Judge, Kokrajhar
25.	Shri Roushan Lal	Chief Judicial Magistrate, Sivasagar
26.	Shri Biprajit Roy	Civil Judge & Asstt. Sessions Judge, Sivasagar
27.	Shri Kaushik Hazarika	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
28.	Shri Pijush Pratim Bairagi	Chief Judicial Magistrate, Kamrup (M), Guwahati
29.	Shri Ratnadip Bhattacharjee	Secretary, District Legal Services Authority, Kokrajhar
30.	Shri Jaspal Singh	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
31.	Shri Subhrangsu Dhar	Chief Judicial Magistrate, Nagaon
32.	Smti Munmun B. Sarma	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
33.	Shri Rafique Ahmed Tapadar	Chief Judicial Magistrate, Kamrup, Amingaon
34.	Shri Subhabrata Dutta	Civil Judge & Asstt. Sessions Judge, Golaghat
35.	Shri Mahmud Hussain Barbhuiya	Civil Judge & Asstt. Sessions Judge, Dibrugarh
36.	Smti Farhana Sultana	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
37.	Shri Nityananda Talukdar	Chief Judicial Magistrate, Cachar, Silchar
38.	Shri Anil Kumar Basfor	Secretary, District Legal Services Authority, Goalpara
39.	Smti Rashmita Das	Chief Judicial Magistrate, Sonitpur, Tezpur
40.	Shri Joydev Koch	Secretary, District Legal Services Authority, Golaghat
41.	Shri Kumud Chandra Boro	Chief Judicial Magistrate, Chirang
42.	Smti Gitali Rabha	Chief Judicial Magistrate, Udalguri
43.	Smti Manju Bordoloi	Chief Judicial Magistrate, Golaghat
44.	Shri Mridul Kumar Saikia	Deputy Secretary, ASLSA, Guwahati
45.	Smti Tasfia Hussain	Chief Judicial Magistrate, Dhubri
46.	Smti. Mridu Chanda Bordoloi	Civil Judge and Asstt. Sessions Judge, Bongaigaon
NAGALAND		
47.	Shri Chinemchiba	Chief Judicial Magistrate, Mokokchung
48.	Smti Mezivolu T. Therieh	Chief Judicial Magistrate, Kiphire
49.	Shri Victo Sema	Chief Judicial Magistrate, Kohima
MIZORAM		
50.	Smti. R. Vanlalchami	Chief Judicial Magistrate -cum-Senior Civil Judge, Aizawl District
51.	Smti. R. Laldhawmi	Senior Civil Judge, Aizawl District
52.	Smti. Sylvie Zomuanpuii Ralte	Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District
53.	Shri R. Rohlupuia	Senior Civil Judge, Aizawl District
54.	Smti. Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei
55.	Shri Lalngaihkawia Zote	CJM- cum- Senior Civil Judge Serchhip

ARUNACHAL PRADESH		
56.	Shri Tageng Padoh	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Ziro, Lower Subansiri
57.	Shri Hirendra Kashyap	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang
58.	Shri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley

The Officers are to attend the programme, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

No. HC.VII-167 (Pt.-I)/2014/ 1878 /A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to nominate the following **Grade-II** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a 2 (two) days **Judicial Knowledge Enhancement Programme**, scheduled to be held on **03rd & 04th June, 2017** in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) –

Sl. No.	Name	Designation
ASSAM		
1.	Shri Rajneesh Bora	Secretary, District Legal Services Authority, Darrang, Mangaldoi
2.	Shri Yusuf Azaz	Civil Judge and Asstt. Sessions Judge, Dhubri (under order of transfer as Secretary, District Legal Services Authority, Tinsukia)
3.	Shri Anurag Jintoo Borah	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
4.	Shri Debashish Saikia	Secretary, District Legal Services Authority, Bongaigaon
5.	Shri Mukul Chetia	Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
6.	Smti. Nazmee Ayysha Ahmed	Civil Judge & Asstt. Sessions Judge, Tinsukia
7.	Smti. Ranjita Agarwalla	Secretary, District Legal Services Authority, Morigaon
8.	Smti. Audri Bhattacharyya	Secretary, District Legal Services Authority, Sonitpur, Tezpur
9.	Smti. Tripti Ari	Secretary, District Legal Services Authority, Nagaon
10.	Shri Rajesh Kumar Todi	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
11.	Shri Abhijeet Kumar Baruah	Chief Judicial Magistrate, Kokrajhar
12.	Shri Abdul Mazid Md. Mahiuddin	Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
13.	Shri Rana Dutta	Chief Judicial Magistrate, Hailakandi

14.	Smti. Monmee Sarma	Secretary, District Legal Services Authority, Hailakandi
15.	Shri Rupak Rajak	Secretary, District Legal Services Authority, Sivasagar
16.	Smti. Jyotshna Das	Secretary, District Legal Services Authority, Nalbari
17.	Smti Rani Boro	Chief Judicial Magistrate, Jorhat
18.	Smti Dimple Boro	Counsellor, Family Court, Cachar, Silchar
19.	Shri Vijay Kumar Singh	Secretary, District Legal Services Authority, Dhubri (under order of transfer as Civil Judge & Asstt. Sessions Judge, Dhubri)
20.	Shri Shakti Sharma	Civil Judge & Asstt. Sessions Judge, Karimganj
21.	Smti Mili Hussain	Civil Judge & Asstt. Sessions Judge, Morigaon
22.	Shri Nur Muhammad Abdullah Ahmed	Civil Judge & Asstt. Sessions Judge, Udalguri
23.	Shri Narayan Kuri	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
24.	Shri Nilkamal Das	Chief Judicial Magistrate, Morigaon
25.	Shri Nishanta Goswami	Secretary, District Legal Services Authority, Cachar, Silchar
26.	Shri Abdul Kader	Chief Judicial Magistrate, Karimganj
27.	Smti Ipsita Borthakur	Chief Judicial Magistrate, Goalpara
28.	Smti Mamta Bhadani	Addl. Chief Judicial Magistrate, Nagaon
29.	Shri Bankim Sarma	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
30.	Smti Bipaakkhi Borthakur	Addl. Chief Judicial Magistrate, Bongaigaon
31.	Shri Bhupen Kumar Nath	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
32.	Shri Kaushik Kumar Sharma	Addl. Chief Judicial Magistrate, Sonitpur, Tezpur
33.	Md. Mishbahul Hassan Ansari	Addl. Chief Judicial Magistrate, Sivasagar
34.	Shri Chaturjya Prasad Talukdar	Addl. Chief Judicial Magistrate, Cachar, Silchar
35.	Smti Chitra Rani Saikia	Addl. Chief Judicial Magistrate, Barpeta
36.	Dr. Partha Sarathi Bhattacharjee	Addl. Chief Judicial Magistrate, Morigaon
37.	Shri Nurjamal Haque	Addl. Chief Judicial Magistrate, Dhubri
38.	Smti Kangki Rani Deka	Addl. Chief Judicial Magistrate, Nalbari
39.	Md. Nur Ahmed Laskar	Addl. Chief Judicial Magistrate, Karimganj
40.	Shri Imdad Ahmed	Addl. Chief Judicial Magistrate, Dibrugarh
41.	Shri Kiran Lal Baishnab	Addl. Chief Judicial Magistrate, Tinsukia
42.	Smti Sabeena Majumdar	Counsellor, Family Court, No.2, Kamrup (M), Guwahati
NAGALAND		
43.	Shri Inalo Zhimomi	Chief Judicial Magistrate, Mon
44.	Smti Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
45.	Smti Somet Chumden Chang	Chief Judicial Magistrate, Peren
46.	Shri Ajongba Imchen	Chief Judicial Magistrate, Dimapur
MIZORAM		
47.	Smti. Ngursangzuali Sailo	Chief Judicial Magistrate-cum- Senior Civil Judge, Champhai District
48.	Smti. Gracy L. Bawitlung	Senior Civil Judge-cum- Chief Judicial Magistrate Mamit

49.	Shri Laldinpuia Tlau	Senior Civil Judge-cum-Chief Judicial Magistrate, Lawngtlai
50.	Smti. Lalrochami Ralte	Senior Civil Judge, Aizawl District
51.	Shri Lalramsanga	Chief Judicial Magistrate –cum–Senior Civil Judge, Saiha District
52.	Shri Birthoilal Sakachep	Senior Civil Judge, Kolasib District
ARUNACHAL PRADESH		
53.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Seppa, East Kameng
54.	Shri Tadu Tamang	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Yupia, Papum Pare

The Officers are to attend the programme, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/~~1879~~ - 2008 /A dated 29 .04.2017
Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.

10. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

The District & Sessions Judges are requested to circulate the Notification amongst the nominated Grade II Judicial Officer(s) of his / her respective Districts accordingly.

11. Shri Jogeswar Bora, Secretary, District Legal Services Authority, Jorhat
12. Shri Sanjay Hazarika, Civil Judge & Asstt. Sessions Judge, Goalpara
13. Shri Nogen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Hailakandi
14. Shri Paban Chandra Kalita, Chief Judicial Magistrate, Dhemaji
15. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
16. Dr. Manash Barua, Civil Judge & Asstt. Sessions Judge, Nalbari
17. Shri Shah Syed Ahadur Rahman, Secretary, District Legal Services Authority, Karimganj (under order of transfer as Secretary, District Legal Services Authority, Dhubri)
18. Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh
19. Smti Nirmali Talukdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
20. Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
21. Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
22. Smti Moushumi De, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
23. Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari
24. Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat
25. Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
26. Smti Rini Bharali, Counsellor, Family Court, Barpeta
27. Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta
28. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi
29. Shri Nayan Shankar Baruah, Secretary, District Legal Services Authority, Dibrugarh
30. Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia
31. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji
32. Shri Bablu Sutradhar, Chief Judicial Magistrate, Bongaigaon
33. Shri Jayanta Kumar Das, Secretary, District Legal Services Authority, Barpeta
34. Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar
35. Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar
36. Shri Biprajit Roy, Civil Judge & Asstt. Sessions Judge, Sivasagar
37. Shri Kaushik Hazarika, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
38. Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati
39. Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar
40. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
41. Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon
42. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
43. Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon
44. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat
45. Shri Mahmud Hussain Barbhuiya, Civil Judge & Asstt. Sessions Judge, Dibrugarh
46. Smti Farhana Sultana, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
47. Shri Nityananda Talukdar, Chief Judicial Magistrate, Cachar, Silchar
48. Shri Anil Kumar Basfor, Secretary, District Legal Services Authority, Goalpara
49. Smti Rashmita Das, Chief Judicial Magistrate, Sonitpur, Tezpur

50. Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat
51. Shri Kumud Chandra Boro, Chief Judicial Magistrate, Chirang
52. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri
53. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat
54. Shri Mridul Kumar Saikia, Deputy Secretary, ASLSA, Guwahati
55. Smti Tasfia Hussain, Chief Judicial Magistrate, Dhubri
56. Smti. Mridu Chanda Bordoloi, Civil Judge and Asstt. Sessions Judge, Bongaigaon
57. Shri Rajneesh Bora, Secretary, District Legal Services Authority, Darrang, Mangaldoi
58. Shri Yusuf Azaz, Civil Judge and Asstt. Sessions Judge, Dhubri (under order of transfer as Secretary, District Legal Services Authority, Tinsukia)
59. Shri Anurag Jintoo Borah, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
60. Shri Debashish Saikia, Secretary, District Legal Services Authority, Bongaigaon
61. Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur
62. Smti. Nazmee Ayysha Ahmed, Civil Judge & Asstt. Sessions Judge, Tinsukia
63. Smti. Ranjita Agarwalla, Secretary, District Legal Services Authority, Morigaon
64. Smti. Audri Bhattacharyya, Secretary, District Legal Services Authority, Sonitpur, Tezpur
65. Smti. Tripti Ari, Secretary, District Legal Services Authority, Nagaon
66. Shri Rajesh Kumar Todi, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
67. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kokrajhar
68. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
69. Shri Rana Dutta, Chief Judicial Magistrate, Hailakandi
70. Smti. Monmee Sarma, Secretary, District Legal Services Authority, Hailakandi
71. Shri Rupak Rajak, Secretary, District Legal Services Authority, Sivasagar
72. Smti. Jyotshna Das, Secretary, District Legal Services Authority, Nalbari
73. Smti Rani Boro, Chief Judicial Magistrate, Jorhat
74. Smti Dimple Boro, Counsellor, Family Court, Cachar, Silchar
75. Shri Vijay Kumar Singh, Secretary, District Legal Services Authority, Dhubri (under order of transfer as Civil Judge & Asstt. Sessions Judge, Dhubri)
76. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Karimganj
77. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Morigaon
78. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Udalguri
79. Shri Narayan Kuri, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
80. Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon
81. Shri Nishanta Goswami, Secretary, District Legal Services Authority, Cachar, Silchar
82. Shri Abdul Kader, Chief Judicial Magistrate, Karimganj
83. Smti Ipsita Borthakur, Chief Judicial Magistrate, Goalpara
84. Smti Mamta Bhadani, Addl. Chief Judicial Magistrate, Nagaon
85. Shri Bankim Sarma, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
86. Smti Bipaakkhi Borthakur, Addl. Chief Judicial Magistrate, Bongaigaon
87. Shri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Kamrup, Amingaon
88. Shri Kaushik Kumar Sharma, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur

89. Md. Mishbahul Hassan Ansari, Addl. Chief Judicial Magistrate, Sivasagar
90. Shri Chaturjya Prasad Talukdar, Addl. Chief Judicial Magistrate, Cachar, Silchar
91. Smti Chitra Rani Saikia, Addl. Chief Judicial Magistrate, Barpeta
92. Dr. Partha Sarathi Bhattacharjee, Addl. Chief Judicial Magistrate, Morigaon
93. Shri Nurjamal Haque, Addl. Chief Judicial Magistrate, Dhubri
94. Smti Kangki Rani Deka, Addl. Chief Judicial Magistrate, Nalbari
95. Md. Nur Ahmed Laskar, Addl. Chief Judicial Magistrate, Karimganj
96. Shri Imdad Ahmed, Addl. Chief Judicial Magistrate, Dibrugarh
97. Shri Kiran Lal Baishnab, Addl. Chief Judicial Magistrate, Tinsukia
98. Smti Sabeena Majumdar, Counsellor, Family Court, No.2, Kamrup (M), Guwahati
99. Shri Chinemchiba, Chief Judicial Magistrate, Mokokchung
100. Smti Mezivolu T. Therieh, Chief Judicial Magistrate, Kiphire
101. Shri Victo Sema, Chief Judicial Magistrate, Kohima
102. Shri Inalo Zhimomi, Chief Judicial Magistrate, Mon
103. Smti Tucuno Vamuzo, Chief Judicial Magistrate, Longleng
104. Smti Somet Chumden Chang, Chief Judicial Magistrate, Peren
105. Shri Ajongba Imchen, Chief Judicial Magistrate, Dimapur
106. Smti. R. Vanlalchami, Chief Judicial Magistrate -cum-Senior Civil Judge, Aizawl District
107. Smti. R. Lalduhawmi, Senior Civil Judge, Aizawl District
108. Smti. Sylvie Zomuanpuii Ralte, Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District
109. Shri R. Rohlupua, Senior Civil Judge, Aizawl District
110. Smti. Julie Lalrinzami, Chief Judicial Magistrate-cum-Senior Civil Judge, Lunglei
111. Shri Lalngaihmarwia Zote, CJM- cum- Senior Civil Judge Serchhip
112. Smti. Ngursangzuali Sailo, Chief Judicial Magistrate-cum- Senior Civil Judge, Champhai District
113. Smti. Gracy L. Bawitlung, Senior Civil Judge-cum- Chief Judicial Magistrate Mamit
114. Shri Laldinpuia Tlau, Senior Civil Judge-cum-Chief Judicial Magistrate, Lawngtlai
115. Smti. Lalrochami Ralte, Senior Civil Judge, Aizawl District
116. Shri Lalramsanga, Chief Judicial Magistrate -cum-Senior Civil Judge, Saiha District
117. Shri Birthoilal Sakachep, Senior Civil Judge, Kolasib District
118. Shri Tageng Padoh, Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Ziro, Lower Subansiri
119. Shri Hirendra Kashyap, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang
120. Shri Tage Halley, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley
121. Shri Komjum Tasso, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Seppa, East Kameng
122. Shri Tadu Tamang, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Yupia, Papum Pare
123. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
124. The Research Officer, Judicial Academy, Assam.
125. The Administrative Officer, Judicial Academy, Assam.

126. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
127. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
128. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
129. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
130. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

JK 28.4.17
Registrar (Judicial)